

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:328
ANSWERED ON:14.03.2006
ENVIRONMENT AS COMPULSORY SUBJECT IN EDUCATION SYLLABI
Annayagari Shri Sai Prathap;Reddy Shri Mekapati Rajamohan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government intends to incorporate environment as a compulsory subject in the education syllabi;
- (b) if so, the details thereof;
- (c) whether NCERT/UGC/AICTE and other educational bodies have been instructed in pursuance of the direction of the Supreme Court of India in this regard;
- (d) if so, the details thereof alongwith the action taken in this behalf; and
- (e) the time by which it is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A.FATMI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 328 FOR 14.3.06 ASKED BY SHRI A. SAI PRATHAP AND SHRI M. RAJA MOHAN REDDY, M.P. REGARDING ENVIRONMENT AS COMPULSORY SUBJECT IN EDUCATION SYLLABI

(a) to (e): Following steps have been taken regarding Environmental Education:

- (1) The National Curriculum Framework(NCF) 2005 envisages that Environment Education should be infused in all subjects and at all stages of School Education. The NCF has been circulated to all States for appropriate action.
- (2) UGC has circulated a module syllabus for Environmental Studies at the undergraduate level to all Universities for implementation.
- (3) The National Council for Teacher Education (NCTE) has prepared a Curriculum Framework in Environment for Teachers and Teacher Educators.
- (4) The All India Council for Technical Education (AICTE) is also taking action in pursuance of the directives of the Hon'ble Supreme Court.